

(ड.) क्या सरकार का विचार चतुर्थ श्रेणी के सभी मैट्रिक पास कर्मचारियों को विशेष प्राथमिकता देकर उन्हें क्लकों के पदों पर अविलम्ब पदोन्नति देने का है; और

(च) यदि नहीं, तो इसके क्या कारण हैं?

गृह-कार्य मन्त्रालय में राज्य मन्त्री : (श्री विद्याचरण शुक्ल) : (क) और (ख). चतुर्थ श्रेणी के मैट्रिक पास अथवा इससे उच्च अर्हता प्राप्त उन कर्मचारियों जिन्होंने 10 वर्ष की अथवा इससे अधिक सेवा कर ली है, संख्या के बारे में आधुनिकतम सूचना उपलब्ध नहीं है। फिर भी, 1 सितम्बर 1967 को मन्त्रालयों/विभागों में लगभग 300 ऐसे चतुर्थ श्रेणी कर्मचारी थे जो मैट्रिक अथवा समकक्ष अर्हता प्राप्त थे।

(ग) से (च). चूंकि श्रेणी III के पद के कर्तव्यों की प्रकृति चतुर्थ श्रेणी के पद के कर्तव्य से भिन्न है अतः केन्द्रीय सचिवालय में चतुर्थ श्रेणी कर्मचारियों को तृतीय श्रेणी के पदों पर पदोन्नति के नियम प्रती तक पात्र नहीं माना गया है। फिर भी, चतुर्थ श्रेणी कर्मचारियों की सेवा के अविष्य को बेहतर बनाने की आवश्यकता को ध्यान में रखते हुए एक योजना लागू की गई है जिसके अन्तर्गत वह चतुर्थ श्रेणी के कर्मचारी जिन्होंने मैट्रिकुलेशन अथवा समकक्ष परीक्षा पास कर ली हो तथा चतुर्थ श्रेणी पद पर कम से कम 5 वर्ष की सेवा कर ली हो तथा 40 वर्ष अथवा उससे कम की आयु के हों (अनुपूर्वित जातियों/अनुसूचित जातियों के लिए 45 वर्ष), एक परीक्षा के आधार पर निम्न श्रेणी लिपिकों के संबंध (नीसरी श्रेणी के पद) में 10 प्रतिशत रिक्तियों पर नियुक्ति के लिए पात्र होंगे। यह योजना रेल, डाक तथा तार और भारतीय लेखा परीक्षा तथा लेखा विभाग, जिनमें चतुर्थ श्रेणी कर्मचारियों की तृतीय श्रेणी पदों पर

नियुक्ति के लिए अपनी अलग योजनाएं हैं, पर लागू नहीं है।

Common Mythological Names of Cities in India and Thailand

4023. SHRI BAL RAJ MADHOK :
SHRI BENI SHANKER SHARMA :
SHRI RANJIT SINGH :
SHRI D. C. SHARMA :
SHRI HARDAYAL DEVGUN :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether certain mythological names of cities are common both to India and Thailand and whether both claim their own cities to be the original ones, for instance, the city of Ayodhya; and

(b) the steps taken or proposed to be taken by the Government of India to ascertain the real facts ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH) : (a) and (b). Some names of cities, such as Ayodhya (India) and Ayuthia (Thailand) bear a close resemblance. According to historical records Indian cities with these names are older than those of Thailand. It is not known whether any claims have been made to prove the contrary.

Complaints from Air Hostesses Against Pilots

4024. SHRI J. H. PATEL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that there have been some complaints by air-hostesses regarding misbehaviour of pilots with them;

(b) if so, the number of such complaints both in the Indian Airlines Corporation and the Air India Corporation; and

(c) the action taken thereon ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) to (c). The Indian Airlines have reported that they have received no complaint from Air Hostesses about misbehaviour of Pilots. However, there was one incident late last year when a junior pilot was alleged to have abused an Air Hostess. The case was investigated and it was found that there was no misbehaviour on the part of the Pilot though there were heated arguments between the two. Both were warned suitably. According to the information furnished by Air-India there had been no complaints from Air Hostesses about misbehaviour of Pilots.

Appointment of Trained Archivists in Ministries

4026. SHRI S. M. BANERJEE : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the Archival Legislation Committee had recommended in its report in 1960 for the appointment of only trained Archivists in various Ministries for the maintenance of their old records;

(b) if so, whether the above recommendations have since been accepted by Government and necessary action taken to implement the same;

(c) if not, the reasons therefor; and

(d) the number of trained Archivists available at present in the country ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) to (d). It is a fact that the Archival Legislation Committee in its report in 1960 urged on all Ministries/Departments of the Central Government the importance of appointing a capable and a trained official with the status higher than that of a Section Officer in the Central Secretariat, to be in charge of the Department Record Room.

This suggestion of the Committee was considered by the Government and it was decided that it would be enough if a fairly experienced Lower Division Clerk/Upper Division Clerk was made responsible for actual maintenance of records in the Departmental Record Room under the guidance of one of the Section Officers in the Organisation and Methods Unit whose special responsibility it would be to supervise this work and ensure the proper maintenance, weeding and transfer of records to the National Archives of India. It was also decided that the persons placed in charge of the Departmental Record Rooms could be given orientation courses in the proper maintenance of records by the National Archives of India, which has already been conducting a one-year Diploma Course in Archives Keeping since 1942 for persons working and sponsored by the Central or State Governments or the Universities as well as for the others, who are not yet employed.

The entire question including a suggestion that the training course for Assistants and Section Officers in the Secretariat Training School which already includes some instructions on Records Management should be reoriented so as to introduce in it a paper on Records Management covering its various aspects is still under consideration.

The exact number of trained Archivists in the country is not known. But the National Archives of India which is the only institution in the country for advanced training course in the Archives Keeping has, since the introduction of the course in 1942, trained 111 persons excluding 4 trainees belonging to Malaysia and Nepal.

संघ राज्य क्षेत्रों में चौकीदारों के वेतनक्रम

4027. श्री जगेश्वर यादव : क्या गृह कार्य मन्त्री यह बताते की कृपा करेंगे कि :

(क) क्या यह सच है कि संघ राज्य क्षेत्रों में चौकीदारों के वेतन बहुत कम है;

(ख) क्या यह भी सच है कि पानों के